

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 277/2001
IN
OA 550/1999

New Delhi, this the 14th day of September, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri Govindan S. Tampi, Member (A)

S.D.Agnihotri
S/o Late Pandit J.R.Agnihotri
Retired Divisional Superintending Engineer
Northern Railway
New Delhi.
(By Advocate Shri K.N.R.Pillai) ...Applicant

V E R S U S

1. Shri R.K.Singh
Secretary
Ministry of Railways (Railway Board)
New Delhi.
2. Shri S.Dasarathy
General Manager
Northern Railway
Baroda House
New Delhi - 110 001. ... Respondents
(By Advocate Shri Rajender Khatter)

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

Shri Rajender Khatter, learned counsel has submitted that the respondents have completely implemented the Tribunal's order dated 19-4-2000 in OA 550/1999. He has submitted the compliance report with copy to the opposite side, which is taken on record.

2. Shri K.N.R.Pillai, learned counsel for the petitioner in CP submits that he is satisfied with the implementation of the order.

3. Noting the above submissions, CP 277/2001 is dismissed. Notices to the alleged contemnors are discharged. File be consigned to the Record Room.

(Govindan S. Tampi)
Member (A)

/vikas

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)